

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 310
(IB)-348(ND)/2017
IA/2441/2020

IN THE MATTER OF:

Rachna Sarees ... **Applicant/Petitioner**

Versus

Charming Apparels Pvt. Ltd. ... **Respondent**

Under Section: 9 of IBC, 2016

Order Delivered on 23.09.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Aditya Dewan, Mr. Siddharth Chechani,
Adv. For Resolution Applicant
For Kotak Bank : Mr. Gaurav Srivastava
For the R.P. : Ms. Ritika Bajaj, C.S.
For the HDFC Bank : Mr. Sugam Seth, Mr. Abu John Mathew
For Vidyut Nigam Ltd. : Mr. Pradeep Mishra, Mr. DaleepDhyani

ORDER

Renotify this case on 28th September, 2020

- Sd -

(L. N. GUPTA)
MEMBER (T)

- Sd -

(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)